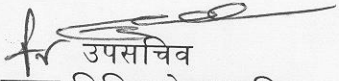


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 22.08.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDENT ADVOCATE'S
1	Shri J.K.Bhaiya, . Advocate	D.B.Civil Appeal Appeal No.88/2015Smt. RachnaRani V/s Deepak Kumar	Shri C.S.Kotwani	Mr.Rakesh Arora
2.	Shri B.S.Sandhu,Advocte	S.B.Civil Misc.Tr.Pet.No.48/ 2016,&49/2016, Smt.Suman Choudary V/sManoj Kumar	Mr.Vipin Makked	Mr.T.S.Rathore
3.	Shri Sanjeev Johari,Advocre	S.B.Criminal Misc.Pet.No.906/ 2016,PremChand Prajapt V/s State & Ors	Mr.RAMesh Purohit	Mr.Rajendra Charan

CAUSE LIST 23.08.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDENT ADVOCATE'S
1	Shri Rishi Vaishanav , Advocate	D.B.CivilMisc Appeal No.1155/2015 &1157/2015,Smt. DurgaV/s Babulal	Mr.JVS Deora	Mr.Manish Pitaliya


 उपसचिव
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